

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST OF REGISTRAR**

**COURT NO. 3**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 13<sup>th</sup> April, 2017**

**TIME:10.30 hrs. to 13.15 hrs.**

**LEARNED REGISTRAR, Mr. SANJAY SHUKLA**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR COMPLETION OF PLEADING</b>				
1.	Original Application No. 45/2017(CZ)	Nityendra Manav Vs State of Rajasthan & Ors.	Mr. Dharamveer Sharma, Adv.	
2.	Original Application No. 46/2017(CZ)	Santosh Bharti Vs State of Madhya Pradesh & Ors.	Mr. Dharamveer Sharma, Adv.	
3.	Original Application No. 47/2017(CZ)	Shri Anjanisut Hanuman Mandir Vs State of M.P. & Ors.	Mr. Dharamveer Sharma, Adv.	

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